

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:727

ANSWERED ON:27.11.2014

GENERATION OF POWER FROM NON CONVENTIONAL SOURCES

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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Ministry is encouraging various States to put to use new and renewable energy resources to generate power;
- (b) if so, the details thereof with a list of installed capacity to generate power using scale methods, State-wise;
- (c) whether Government has received proposals from various State Governments for clearance and setting up of more new and renewable energy sources based power projects in those States;
- (d) if so, the details thereof, State-wise; and
- (e) the number of projects cleared so far during the current financial year with total number of KWs of power to be generated from these projects, State-wise?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): 13th Finance Commission has recommended an incentive grant of Rs. 5000 crore for grid-connected renewable energy based on the states' achievement in renewable energy capacity addition from 1st April 2010 to 31st March 2014.

The incentive component comprise of two sub-components:

25% of Rs. 5000 crore as incentive for achievement in installed capacity addition (over a four-year period) relative to unachieved potential.

75% of Rs. 5000 crore as incentive for achievement in installed capacity addition (over a four-year period) relative to the aggregate of installed capacity addition across all states.

States which are able to attract more grid connected solar power projects under Jawaharlal Nehru National Solar Mission (Phase-I) are given priority while allocating power. Further, The Ministry of New and Renewable Energy also encourage states for promotion of renewable energy projects by providing user charges to State Nodal Agencies.

(b): The details of state-wise installed capacity for power generation from renewable energy sources in the country are given in Annexure.

(c),(d)&(e): Proposals are received from State Governments and UT Administrations for sanction of the eligible central finance assistance (CFA) for different categories of end users and beneficiaries (government bodies / private developers / industry / NGOs / individuals) under various schemes and programmes of the Ministry for promotion of grid-interactive renewable power projects as well as off-grid, decentralized renewable energy systems. Such proposals are received on a regular basis and those found complete in all respects as per guidelines are approved for sanction and disbursement of eligible CFA in line with provisions of the respective schemes/programmes subject to availability of funds.